

MR. DEPUTY-SPEAKER : Please sit down.

(Interruptions)...*

MR. DEPUTY-SPEAKER : Nothing will go on record.

(Interruptions)

MR. DEPUTY-SPEAKER : Mr. Yadav, will you sit down? I am asking you to sit down.

(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down. Mr. Yadav, behave properly.

(Interruptions)

MR. DEPUTY-SPEAKER : Mr. Paswan, please control your Member.

(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down. Behave properly.

(Interruptions)

MR. DEPUTY-SPEAKER : Mr. Paswan, please ask your Member to sit down.

[Translation]

SHRI RAJESH RANJAN alias PAPPU YADAV : What is this Ranvir Singh Sena?...*(Interruptions)*

MR. DEPUTY SPEAKER : It is not a public meeting. This is Parliament; please sit down

(Interruptions)

[English]

MR. DEPUTY SPEAKER : Please sit down first.

[Translation]

(Interruptions)

MR. DEPUTY SPEAKER : This is Parliament House, not a public place.

[English]

You will have to behave properly. Otherwise I will have to think of some other thing. Yes, Mr. Nitish Kumar.

[Translation]

(Interruptions)

[English]

MR. DEPUTY SPEAKER : You all have to maintain the dignity of the House.

[Translation]

SHRI VIRENDRA KUMAR SINGH (Aurangabad) : Mr. Deputy Speaker, Sir, where is my name?

MR. DEPUTY SPEAKER : There are 70 names in this list.

SHRI VIRENDRA KUMAR SINGH : We have also given our names. Names are not being called out according to the list.

MR. DEPUTY SPEAKER : I have a typed list which contains 70 names.

[English]

SHRI P.R. DASMUNSI (Howrah) : Those who gave the notice should get priority. It is not that anybody can raise hands and get a chance to speak. That is the direction of the Speaker and yourself. Those who have given the notice should get priority.

[Translation]

SHRI NITISH KUMAR : Mr. Deputy Speaker, Sir, I was asking for your permission time and again to draw the attention of the House towards a different subject altogether. This question is regarding the loans to farmers waived off upto ten thousand rupees by the previous United Front Government headed by Shri V.P. Singh. This scheme was known as loan waivers. The succeeding Congress Government also continued this programme. But I state with regret that the loans of the farmers which were pronounced to be waived off, are being recovered with interest in Bihar. Through you I would like to ask the Government to give a statement as to whether the Central Government has given its share of money to the State Government. Who is guilty—the State Governments or the banking institutions? After enquiring into it, the loans of farmers waived off earlier under that criterion should stand waived. The Certificates being issued or any action being taken in this regard should be stopped.

Mr. Deputy, Speaker, Sir, the incident of Bhojpur needs outright condemnation. If violence, in this way, enters the politics, it will be very difficult to solve any problems of the country. The way, the women and the children were butchered, those having faith in non-violence and the Constitution, feel thoroughly ashamed. One should not take political mileage by raising this question but all of us should ponder over it as to how such incidents should be stopped. Such violence, created either by 'Ranvir Sena' or MCC, should be condemned and thus this incident should be condemned. Mr. Deputy Speaker, Sir, I would like to condemn this incident but I object the way in which Dr. Rongpi has raised this question. The hon. Home Minister has made a statement in this regard in the other House. The hon. Prime Minister had mentioned this incident in this House in some other context. He wanted to go there but could not give this idea a concrete shape. Everybody is concerned about this incident. Everybody has condemned this incident but the way, in which the Members of Samajwadi Party have mentioned this incident, is deplorable. It is a different matter that Shri Chandradeo Prasad Verma, a Member of Janata Dal who is also a Minister in the Union Government, represents that constituency. Some days ago, he had

* Not Recorded